

of the National Rayon Corporation is sold at 15 to 20 per cent below market rates to M/S Nagin Dass Phool Chand & Co., Ramon Lal Amar Nath & Co. and M/S National Art Silk Co. Ltd., in whom Rasik Lal Chinoy is directly associated ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY) : (a) and (b). According to the Inspection Report under Section 209.4) of the Companies Act, 1956, it appears that during 1966, sales of rayon yarn made by the company to Messrs National Art Silk (Private) Ltd., amounted to 1.2% of the total sales of the yarn made by the company. During 1967 to 1969 the aggregate sales to all the three parties (referred to in the question) ranged from 8.3% to 20.8%.

The rates charged by the company to these firms are also stated to be the same as those charged to other customers and were in accordance with the rates fixed by the company for a particular sale period. However, in the Inspection Report, there are references to some benefits having been passed on to these parties in an indirect method.

According to the inspection Report the company passed resolutions under Section 360 of the Companies Act, 1956 before entering into contracts with these parties.

अन्तरिम सहायता से लाभान्वित होने वाले केन्द्रीय सरकार के कर्मचारी

5174. श्री हुकम चन्द कछवाय : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि सरकार द्वारा की गयी अन्तरिम सहायता की घोषणा से केन्द्रीय सरकार के कुल कितने कर्मचारी लाभान्वित हुए ?

वित्त मन्त्रालय में राज्य मन्त्री (श्री विद्या चरण शुक्ल) : 31 मार्च, 1970 की विभिन्न वेतन श्रेणियों में केन्द्रीय सरकार के जिन कर्मचारियों को अन्तरिम राहत से लाभ पहुंचा है, उनकी अनुमानित संख्या तृतीय वेतन आयोग की अन्तरिम रिपोर्ट के अनुबंध 'घ' के कालम

2 में दी गयी है। उक्त रिपोर्ट की प्रतियां पहले ही, संसद के दोनों सदनों के पटल पर रखी जा चुकी हैं और संसद ग्रन्थागार को उपलब्ध की जा चुकी हैं। सशस्त्र सेनाओं के कर्मचारियों और संघ राज्य क्षेत्रों के कर्मचारियों के अलावा, जिन असैनिक कर्मचारियों को लाभ पहुंचा है उनकी संख्या (31 मार्च, 1970 को) लगभग 26.94 लाख है।

Seizure of Tobacco Stock in Udaipur District

5175. SHRI LATAFAT ALI KHAN : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that about 1900 Kgs. of tobacco was seized in the month of June 1970 from one, Shri Lal Chand in Tehsil Salumber, district Udaipur ;

(b) if so, the action taken in the matter and the outcome thereof ?

THE MINISTER OF COMPANY AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir. 1857 Kgs. of tobacco was seized on 7th June 1970 from Shri Lal Chand in Tehsil Salumber, District Udaipur.

(b) A show cause notice has been issued and the case is now under adjudication.

Direct D. T. U. Bus Service between Tikri Kalan border and Ramakrishna Puram

5176. SHRI YAMUNA PRASAD MANDAL : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that a number of Government offices are situated in Ramakrishna Puram, New Delhi ;

(b) whether representations have been received for starting a direct D. T. U. bus service between Tikri Kalan border and Ramakrishna Puram ; and

(c) if so, the action taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) Yes.

(b) Yes.